

went on mass casual leave on the 17th and 18th of April, 1967.

(b) The Employees Association at Ranchi has submitted a charter of 51 demands relating to direct recruitment, promotion, Joint Consultative Machinery, pay and dearness allowance, family pension, gratuity, bonus, confirmation etc.

No action by Government is called for at this stage as these matters are within the purview of the autonomous corporations like the N.C.D.C. who are negotiating in the matter with the employees union at Ranchi with the help of the established Central Labour machinery.

Agreement with N.C.D.C. Employees' Association

508. Shri P. K. Ghosh:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether the management of the National Coal Development Corporation Ltd., Ranchi entered into tripartite agreement with the National Coal Organisation Employees' Association on the 21st September, 1965; and

(b) if so, whether all the provisions of the agreement have been implemented?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) Yes, Sir.

(b) All the provisions of the agreement have been implemented except the following three items:—

- (i) Joint seniority roll of structural and civil draughtsmen.
- (ii) Joint Consultative Machinery.
- (iii) Strength of U.D.C.'s and L.D.C.'s on the basis of workload.

Clash at Barauni Station

509. Shri K. M. Abraham:

Shri Umanath:

Shrimati Suseela Gopalan:

Shri P. P. Esthose:

Shri Viswanatha Menon:

Shri Hukam Chand Kachwai:

Shri Jagannath Rao Joshi:

Will the Minister of Railways be pleased to state:

(a) whether there was a clash between the army jawans and railway policemen at Barauni Railway Station on the 18th April, 1967;

(b) if so, the cause of the clash and the total number of persons injured; and

(c) whether any enquiry was conducted on the spot and if so, the findings thereof?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

(b) The clash took place due to exchange of hot words between R.T.O. staff of army and Government Railway Police, in which 4 Government Railway Police Constables and 1 R.T.O. officer sustained injuries.

(c) Yes. The Superintendent Railway Police, Muzzafarpur immediately arrived at the spot and supervised the investigation. The case is still under police investigation.

Indo-Greek Trade

510. Shri M. Rampure:

Shri Ebrahim Sulaiman Sait:

Shri Ramachandra Veerappa:

Shri N. K. Sanghi:

Shri Y. A. Prasad:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that an Indo-Greek Trade Agreement has been signed recently; and

(b) if so, the main features thereof?

The Minister of Commerce (Shri Dinesh Singh): (a) A Trade Agreement between India and Greece, which was first signed in New Delhi, on the 14th February, 1958, has since then been extended from year to year. Letters were exchanged in New Delhi

on the 3rd April, 1967 extending the validity of the Trade Agreement upto the 31st December, 1967.

(b) The main features of the Agreement are as follows:

- (i) The Agreement provides that the Contracting Parties would accord, subject to their respective, import, export and foreign exchange regulations, necessary facilities for the import and export of commodities mentioned in the two lists attached to the Agreement. It is clarified that the lists are only indicative and not exhaustive. The two countries shall endeavour to develop trade in those goods also which are not mentioned in the lists.
- (ii) There is a provision for periodical consultation between the two Contracting Parties, whenever necessary, in order to facilitate the implementation of the Agreement.
- (iii) The Agreement provides for most favoured nation treatment to the ships of both the countries while entering, staying in or leaving the ports and waters of either country.

Visit of U.A.R. Steel Team

511. Shri M. Rampure:
Shri Ramachandra Veerappa:
Shri N. K. Saughi:
Shri S. N. Malki:
Shri S. C. Samanta:
Shri Hukam Chand Kachwal:
Shri Ebrahim Sulaiman Salt:

Will the Minister of Steel, Mines and Metals be pleased to state:

- (a) whether a U.A.R. Steel team visited India in April, 1967;
- (b) if so, the purpose of its visit to this country; and
- (c) the outcome thereof?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) Yes, Sir. A seven member UAR Steel Delegation headed by Mr. Nazih Ahmed Amin, Member of Parliament, visited India between 19th April, 1967 and 2nd May, 1967 at the invitation of the Government of India.

(b) The visit was designed to enable the members of the Delegation to acquaint themselves with the progress made by India in steel production and technology which is a field offering fruitful possibilities of mutual cooperation and assistance between India and U.A.R.

(c) The visit has opened up possibilities of collaboration between India and the UAR in the field of metallurgical and engineering industries. In particular, Government of India have promised all assistance for the development of the steel industry in UAR specially in regard to the training of technical personnel and the construction of projects.

Committee on Foreign Collaboration

512. Shri M. Rampure:
Shri S. Supakar:
Shri N. K. Laskar:
Shri Ebrahim Sulaiman Salt:
Shri Seshiyar:
Shri Ramachandra Veerappa:
Shri N. K. Saughi:
Shri Sidheshwar Prasad:
Shri Y. A. Prasad:
Shri A. K. Gopalan:
Shri P. Ramaswami:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) whether the Committee on foreign collaboration appointed by Government has submitted its report;
- (b) if so, the main recommendations thereof; and
- (c) the recommendations which are likely to be implemented soon?

The Minister of Industrial Development and Company Affairs (Shri